

FIR No.29/2020
u/s 376/506 IPC
PS:Civil Lines
State Vs. Liyaqat Ali @ Imran

28.07.2020


Present: Sh. Ateeq Ahmad, Ld. Addl. PP for the State.
Ms. Lakshmi Raina, Id. Counsel for DCW.
Sh. Mahmood Hasan, Ld. Counsel for applicant/accused.
Arguments on the bail application heard through
V.C/Mobile call.

As per practice directions issued by Hon'ble High Court of
Delhi, notice of bail application be served upon the victim through I.O. for
29.07.2020.

On the request of Id. Counsel for applicant/accused, bail
application be put up for arguments on **29.07.2020**.

I.O. be also summoned to appear in person or through Video
Conferencing.

Copy of this order be sent to the I.O. for necessary
compliance.


(SATISH KUMAR)
ASJ-2(CENTRAL),
TIS HAZARI COURTS, DELHI.
28.07.2020